

SUPREME COURT OF INDIA

Nand Singh

Vs.

Ajit Inder Singh

(Dr.A.S.Anand , C.J., Doraiswamy Rajuu Raju and Shivaraj V.Patil JJ.)

05.09.2000

ORDER

The Text below is only a summarized version of the order pronounced

Appellant challenged election of first respondent. Allegations could not be proved. Appellant failed to prove alleged corrupt practices by returned candidate. High Court justified in dismissing election petition.